

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 16th May,, 2014

No. HCM/A-49/92-A&E-IV(Pt.)/ 7951 This is to inform to all concerned that the Main Final Stenography Speed Test for selection of suitable/qualified persons for appointment to Stenographer Grade-I and Grade-II of this High Court held on 23rd April, 2014 is to be repeated **on 31st May, 2014 (Saturday) at 9.30 a.m.** at the High Court premises. Those who appeared in the said examination are hereby informed to appear in the re-examination.

Candidates are further informed to take their seat 10 (ten) minutes before the commencement of the Test.

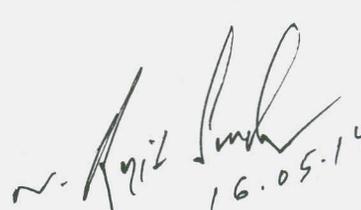
Sd/-

(N. ROJIT SINGH)

JOINT REGISTRAR (ADMN./PM &P)
HIGH COURT OF MANIPUR

Endt. No. HCM/A-49/92-A&E-IV(Pt.)/ 7952-61 Imphal, the 16th May, 2014
Copy to :-

1. The Director, Doordarshan Kendra, Imphal
- for favour of wide announcement in the News Items
2. The Director, Information and Public Relations, Imphal
- with one spare copy for favour of wide publicity in the News Item.
3. The Central Project Coordinator (CPC), High Court of Manipur
He is requested to upload the same in the official Website of this Registry.
4. The Assistant News Editor, AIR, Imphal
- for favour of wide announcement in the News Item.
5. The News Editor, ISTV, Imphal.
- for favour of wide announcement in the News Item.
6. The Editor : 1) Sangai Express (Eng.) and 2) Hueiyen Lanpao (Manipuri)
- with a request to publish the above Notification in the esteemed daily for 2 (two) alternate days at the earliest possible and to submit the bill in "triplicate" for early payment.
7. The P.A. to Registrar General, High Court of Manipur.
8. The P.A. to Registrar, High Court of Manipur.
9. Notice Board / Guard File / Order Book.
10. Concerned File.


16.05.14
JOINT REGISTRAR (ADMN./PM &P)
HIGH COURT OF MANIPUR